COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 56 OF 2017 & IA NOS. 155, 444 OF 2017

Dated: 19th November, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Bharat Aluminium Co. Ltd. ... Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission Respondent(s)

& Anr.

Counsel for the Appellant(s) : Mr. Hemant Singh

Ms. Jyotsna Kalri

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta

Mr. C.K. Rai

Ms. Himanshi Andley for R-1

Mr. Apoorv Kurup Ms. NIdhi Mittal for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>12.02.2019.</u>

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson